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Title: Regarding creation of a separate State of Telengana.

SHRI RAJAJIAH SIRICILLA (WARANGAL): Sir, I may be permitted to speak from this place.

Thank you for giving me this opportunity to speak on the vital issue of carving of Telangana in Andhra Pradesh. As this august House knows that Telangana region in the name of Hyderabad was in existence upto 1956. Later on, at the time of creation of linguistic States, it was part of Andhra region, which was under Madras State, was brought and merged with the Andhra region, and renamed it as Andhra Pradesh. At that time, our revenue reserves were more than 41 per cent; but people of Telangana region were innocent though we were rich. Andhra region was merged with this area. At the time of merger, the Indian architect and the first Prime Minister of India, Nehru ji, when he came to Andhra Pradesh, in Nizamabad district, he categorically told that an innocent girl is being married to a mischievous boy; as long as they coexist, they can be continued; if they differ and ask for a divorce, without any hesitation, it has to be agreed and divorce may be accorded. That was the notion of *Chacha* Nehru ji. Later, as we all know, Ambedkar, the visionary of this country, the architect of this democratic country, and constitutional father, he categorically told that the smaller is the State, the greater is the growth rate; the smaller is the State, the wider is the opportunities for the weaker sections in the participation of the democratic process. The smaller is the State, the stronger is the Federal system and Federal Government, that is, Central Government. This was the notion. This demand is long pending and people are agitating since its formation. Till now, there was an agitation, and there was unrest among the people.

After this, the States were asked and the leaders of all Parties that were there in the State met and unanimously agreed and supported for Telangana. They made a resolution. That resolution came to Delhi. After thorough verification and examination a conscious decision was taken and categorical statement was made in the same House on 10th December 2009 by the hon. Home Minister that the process of Telangana carving had started.

After that the Andhra people manufactured an agitation, artificially this agitation was created and 'U' turn was taken on that.

MR. CHAIRMAN : You put your demand.

SHRI RAJAJIAH SIRICILLA : I am coming to that.

MR. CHAIRMAN: No, you put your demand now.

SHRI RAJAJIAH SIRICILLA : Sir, this is a vital issue. It is a long pending issue.

MR. CHAIRMAN: You can speak at length on this issue when the House takes up the Demands for Grants of the Ministry of Home Affairs. You will be allowed to speak during that time. Now, it is 'Zero Hour' and many other hon. Members are waiting to make their submissions.

SHRI RAJAJIAH SIRICILLA : Sir, after all, it is a democratic country and the Parties, after agreeing upon, have differed. We must protect our parliamentary democracy and a State has to be carved out immediately.

Please listen to me, Sir.

MR. CHAIRMAN: Only two minutes are allowed to make your submission. You have already taken five minutes.

SHRI RAJAJIAH SIRICILLA: In the name of *Sarvajana Samme* work in all the institutions, including the Government offices, stopped. All sections of the people participated in this agitation.

MR. CHAIRMAN: It is not allowed in 'Zero Hour' to make a lengthy speech. Please conclude now.

SHRI RAJAJIAH SIRICILLA : The intensity of the agitation was 42 days. The roads and everything were blocked.

MR. CHAIRMAN: You can elaborate your point when you get a chance to speak on the Demands for Grants of the Ministry of Home Affairs. Please conclude now. There is nothing wrong in that. We are allowing that. But in 'Zero Hour' you have to be brief and specifically mention your point. Other hon. Members are waiting to make their submissions.

SHRI RAJAJIAH SIRICILLA : Sir, I would have completed my submission by this time. Please allow me. There is vertical division among all the people from educated to illiterate, from children to old ones.

Sir, after so many years of Independenceâ€¦

MR. CHAIRMAN: You tell what do you want from the Government.

SHRI RAJAJIAH SIRICILLA : Immediately, the Parties which have agreed upon should resolve it in order to protect the democratic principles and support the Union Government for formation of Telangana. The people of Telangana region are very hopeful that Madam Sonia Gandhi, the UPA Chairperson will take an initiative to carve out the State of Telangana. Thank you, Sir.